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Title: Regarding question of considering and supporting the motion and the address supported by the Council of States in view of resignation by Justice Soumitra Sen, Judge of Calcutta High Court.

MADAM SPEAKER: Hon. Minister.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Madam Speaker, with your permission, I have to bring to your notice and to the notice of the hon. House that Shri Justice Soumitra Sen resigned from the Office of the Judge of Calcutta High Court in pursuance of proviso (a) to Clause (1) of Article 217 of the Constitution of India with effect from the afternoon of 1<sup>st</sup> September, 2011.

MADAM SPEAKER: Hon. Members, is it the sense of the House that we may not proceed with Item Nos. 12 and 13 regarding removal of Justice Soumitra Sen?

SEVERAL HON. MEMBERS: Yes.

MADAM SPEAKER: Yes. So, the House agrees. Thank you so much.

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